

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA DISTRICT :: AGARTALA**

No. F. GSICC/DJ/West/Estt./2014/ 9998-10005

Dated, Agartala
The 8th August, 2018

MEMORANDUM

Pursuant to Circular No. F.3(37)-HC/2018/9556 dated 7th June, 2018 issued by the Hon'ble High Court of Tripura, and all enabling provisions in this behalf, the "**Internal Complaints Committee**" to redress the complaints made with regard to sexual harrasment in the District Courts precincts against the staff members of West Tripura District Judiciary including Family Court, Agartala, has been constituted as follows:-

<u>COMMITTEE</u>		Chairman
1.	Sri S.Datta Purkayastha The District & Sessions Judge, West Tripura, Agartala.	
2.	Sri B.Palit, Addl. District & Sessions Judge, West Tripura, Agartala.	Member
3.	Smti Kakali Deb, Advocate Tripura Bar Association, Agartala, West Tripura.	Member
4.	Smti. Madhumita Chakraborty, PA-I, Court of the Addl. District & Sessions Judge, West Tripura, Agartala.	Member
5.	Smti. Nandita Dutta, Social Worker, Kasturba Trust (NGO), Agartala, Krishnagar.	Member

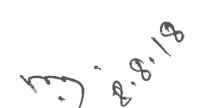
The Committee will act in terms of Circular No. F.3(37)-HC/2018/9556 dated 7th June, 2018 issued by the Hon'ble High Court of Tripura and as per provision under 'The Sexual Harrasment of Women at workplace (Prevention, Prohibition and Redressal) Rules ,2013.

The Members of the Committee shall hold the office for a period not exceeding 03 years from today.

Smti Nandita Dutta having been appointed as a Member from NGO will be entitled to an allowance at the rate provided under Rule 3 of 'The Sexual Harrasment of Women at workplace (Prevention, Prohibition and Redressal) Rules,2013 per sitting in the proceedings of the Internal Complaints Committee.

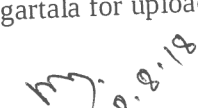
This is issued, in supersession of earlier committee vide No.F.GSICC/DJ/West/Estt./2014/5249-67, dated 24-05-2014, with immediated effect.

To.
All concerend.


(S.Datta Purkayastha)
District & Sessions Judge,
West Tripura , Agartala.

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura , Agartala for information.
2. The Judge, Family Court, Agartala, West Tripura.
3. The Chief Judicial Magistrate , West Tripura , Agartala .
4. The Sub-Divisional Judicial Magistrate , Bishalgarh, West Tripura Judicial District.
5. The Private Secretary to District & Sessions Judge, West Tripura, Agartala.
6. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for uploading the same in the official website of this office.
7. Person concerned.
8. Notice Board.


District & Sessions Judge,
West Tripura , Agartala

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.3(37)-HC/2018/9556

Dated, Agartala, the 7th June, 2018

CIRCULAR

Hon'ble the Chief Justice of the High Court of Tripura in terms of the direction of the Hon'ble Supreme Court of India in order dated 11.05.2018 in Writ Petition (s)(Criminal)No (s). 113 of 2018 [Afshan Pracha Vs. Union of India & Ors.] and in exercise of the powers conferred under Section 4 of The Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 has been pleased to constitute the following 'Internal Complaints Committee' in respect of District Courts for each of the Judicial Districts to redress the complaints made with regard to sexual harassment in the District Courts precincts against the staff members of District Judiciary including Family Courts and exercise all other powers conferred under the Act.

COMMITTEE

- | | | |
|-------|---|-----------|
| (i) | The District & Sessions Judge | —Chairman |
| (ii) | The Senior most Judicial Officer next to the District Judge available in the station(preferably female officer subject to availability) | —Member |
| (iii) | A lady advocate to be nominated by the District & Sessions Judge with intimation to the High Court | —Member |
| (iv) | A lady employee at the senior level available in the station to be nominated by the District & Sessions Judge with intimation to the High Court | —Member |
| (v) | A lady member to be nominated by the District & Sessions Judge from amongst the non-governmental organizations or associations available in the station with intimation to the High Court | —Member |

2. The Members of the Committee shall hold office for a period not exceeding 3 years from the date of their appointment.

3. The lady member appointed from NGO will be entitled to fees at the rate provided under Rule 3 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Rules, 2013 per sitting in the proceedings of the Internal Complaints Committee.

4. This is issued with immediate effect in supersession of earlier orders issued in this regard.

By order

(S. G. Chattopadhyay)
Registrar General

No.F.3(37)-HC/2018/9557-612

Dated, Agartala, the 7th June, 2018

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110001.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala
3. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
4. The Advocate General, High Court of Tripura, Agartala.

5. The Chairman, Bar Council of Tripura, High Court of Tripura, Agartala.
6. The President/Secretary, High Court Bar Association, Agartala.
7. The LR & Secretary, Law Department, Government of Tripura, Agartala.
8. The Member-Secretary, Tripura State Legal Services Authority, Agartala
9. The Public Prosecutor, High Court of Tripura, Agartala.
10. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar.
11. The Judge, Family Court at Agartala in West Tripura Judicial District/ Udaipur in Gomati Judicial District & Kailashahar in Unakoti Judicial District
12. The Registrar (Vigilance), High Court of Tripura, Agartala.
13. The Registrar (Judicial), High Court of Tripura, Agartala.
14. The Director, Tripura Judicial Academy, Agartala.
15. The Registrar (Admn.), High Court of Tripura, Agartala.
16. The Joint Registrar, High Court of Tripura, Agartala.
17. The Sr. Protocol Officer, High Court of Tripura, Agartala.
18. All Deputy Registrars, High Court of Tripura, Agartala.
19. The Chief Librarian, High Court of Tripura, Agartala.
20. All Assistant Registrars, High Court of Tripura, Agartala.
21. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
22. All Superintendents/ Sr. Grade Translator-cum-I/C Paper Book Section, High Court of Tripura, Agartala.
23. The Manager, Government Press, Agartala. He is requested to publish the Notification in the extra-ordinary issue of Tripura Gazette and send at least 5 (five) copies of the same to the undersigned after publication.
24. No.F.44(11)-HC.


Registrar General

g/c